

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 695 of 2020**

**IN THE MATTER OF:**

**M/s. Sumilon Polyester Pvt. Ltd.  
(Formerly M/s. Sumilon Polyester Ltd.)**

**...Appellant**

**Vs.**

**Parikh Packaging Pvt. Ltd.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rajat and Mr. Vinay Bairagra, Advocates.**

**For Respondents: Ms. Aastha Mehta, Advocate.**

**ORDER**

**(Through Virtual Mode)**

**15.09.2020:** Ms. Aastha Mehta, Learned Counsel appears for the Respondent and seeks time to file Reply/Response and accordingly is granted three weeks' time to file Reply/Response and the copy of the said Reply/Response shall be served upon the Learned Counsel for the Appellant within one week before the next date of hearing. It is open to the Appellant to file any Rejoinder by then.

The Registry is directed to List the matter on **8<sup>th</sup> October, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**